

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9073-9074/2021

THE STATE OF U.P. & ANR.

Petitioner(s)

VERSUS

VIJAY KUMAR @ PYARE LAL ETC.

Respondent(s)

(IA No. 206069/2022 - APPLICATION FOR PERMISSION)

Date : 22-09-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
[IN CHAMBER]

For Petitioner(s) Mr. Kamal Kishore, Adv.
Mr. Arvind Kumar Sharma, AOR

Ms. Srishti Singh, AOR
Mr. Ajay Kumar Prajapti, Adv.

For Respondent(s) Mr. Kartikeya Bhargava, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. No.206069/2022 seeking amendment of particulars of respondent in memo of parties of the Special Leave Petition is allowed.

(SWETA BALODI)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)